

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF**POWER TELEVENTURES PRIVATE LIMITED**

1.	Name of Corporate Debtor	Power Televentures Private Limited
2.	Date of Incorporation of Corporate Debtor	24/06/2005
3.	Authority under which Corporate Debtor is Incorporated/Registered	Registrar of Companies, Gwalior
4.	Corporate Identity Number of Corporate Debtor	U51395MP2005PTC017738
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	D-254, RAJAT VIHAR COLONY, HOSHANGABAD ROAD, BHOPAL MP 462043 IN
6.	Date of closure of Insolvency Resolution Process	18.11.2021
7.	Liquidation commencement date of Corporate Debtor	18.11.2021 Being the date of order passed by Hon'ble NCLT Indore Bench at Ahmadabad. Order communicated/came to the knowledge of Liquidator on 23.11.2021 via the official website of NCLT.
8.	Name and Registration Number of the Insolvency Professional Acting As Liquidator	Shikhar Chand Jain IBBI/IPA-001/IP-P00495/2017-18/10883
9.	Address and e-mail of the Liquidator, as registered with the Board	Address: C/o ADB & Company, First Floor, Mahavir Gaushala Complex, K.K. Road, Moudhapara, Raipur (CG) - 492001 Email:kaijain92@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Address: C/o ADB & Company, First Floor, Mahavir Gaushala Complex, K.K. Road, Moudhapara, Raipur (CG) - 492001 Email:liquidation.powerteleventure@gmail.com
11.	Last date for submission of claims	23.12.2021

Notice is hereby given that the Hon'ble NCLT, Indore Bench at Ahmadabad has ordered the commencement of liquidation of **Power Televentures Private Limited** on **18.11.2021 (Date of communication/came to the knowledge of order to the Liquidator being 23.11.2021 via the official website of NCLT)**, under Section 33 of the Insolvency & Bankruptcy Code, 2016.

The Stakeholders of **Power Televentures Private Limited** are hereby called upon to submit a proof of their claims, intimation of decision on relinquishment of security interest on or before **23.12.2021** to the liquidator at the address mentioned against item 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:
<https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Date: 24.11.2021

Place: Raipur

Shikhar Chand Jain
Liquidator in the matter of Power Televentures Private Limited
IP Registration No. IBBI/IPA-001/IP-P00495/2017-18/10883